

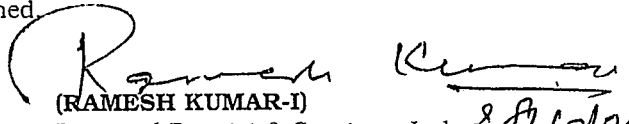
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

In partial modification of this office earlier order no. 5838-5850/Power/Judl./N-E/KKD/Delhi/2022 dated 30th September 2022, the following Judicial Officers are authorized to hear and dispose of bail/urgent applications pertaining to all the Police Station/Investigation Agencies of Police Districts of North-East District, Delhi as mentioned against their respective names, in accordance with law for the month of **November, 2022 w.e.f. 01/11/2022 to 30/11/2022 :-**

Sr. No.	Name of the Judicial Officer	Police Stations & Investigating Agencies (North-East District)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1.	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)/NE	Police Stations : New Usmanpur, Khajuri Khis & Bhajanpura	Ms. Savitri, ASJ-02/NE	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE
2.	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE	Police Stations : Dayalpur, Seelampur & Gokalpur	Sh. Pulastya Pramachala, ASJ-03/NE	Ms. Savitri, ASJ-02/NE
3.	Sh. Pulastya Pramachala, ASJ-03/NE	All the bail applications pertaining to Riots of North-East District. KKD Courts, Delhi	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE	Ms. Charu Gupta, ASJ (SC-POCSO)
4.	Ms. Savitri, ASJ-02/NE	Investigating Agencies : CBI, Crime Branch, IPE/EOW, CAW Cell, Special Cell & Special Task Force, Karawal Nagar	Ms. Charu Gupta, ASJ (SC-POCSO)	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)/NE
5.	Ms. Charu Gupta, ASJ (SC-POCSO)	Shastri Park, Shastri Park Metro Station, Soma Vihar & Cyber Police Station	Sh. Pawan Kumar Matto, Spl. Judge (NDPS)/NE	Sh. Pulastya Pramachala, ASJ-03/NE

1. All the bail applications in which sessions court trial is pending shall be heard by the concerned court only and applications shall be filed directly to the concerned court. All the communication in such applications shall be done by the court concerned.


(RAMESH KUMAR-I)

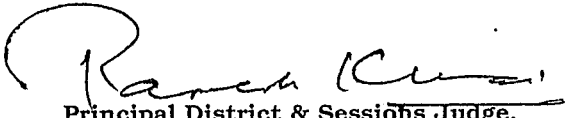
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 6409 -/Power/Judl./N-E/KKD/Delhi/2022

Dated : 30/09/2022

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (J), Administration Branch, Bail/Filing Section North-East District, Karkardooma Courts, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. DCP, North-East District, Delhi
7. Incharge, Lock-up, Karkardooma Courts, Delhi.
8. PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
10. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
11. For LAYERS.
12. PS/Reader to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

